

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 420 TO BE ANSWERED ON: 03.02.2023

Use of Nano Urea (Liquid)

420: SHRI SHYAM SINGH YADAV:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government has any data showing improvement in farmers income after shifting to liquid Nano urea from the conventional urea in Uttar Pradesh particularly in Jaunpur;
- (b) if so, the details thereof;
- (c) whether the Government is aware that the trial of Nano urea was fast-tracked for approval which violated conventional norms for trial, whereby three seasons of independent assessment by ICAR are required ; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR CHEMICALS AND FERTILIZERS
(SHRI BHAGWANTH KHUBA)

(a)& (b): No such study has been conducted till date. However, as per the information received from the State Government of Uttar Pradesh, use of Nano Liquid Urea for second top dressing has shown favourable effect on the crops.

(c)& (d): One season multi-locational trials in the State Agricultural Universities (SAUs) and Indian Council of Agricultural Research (ICAR) institutions, are required for inclusion of new fertilizer in Fertilizer Control Order, 1985. Department of Agriculture & Farmers Welfare (DA&FW) has provisionally notified Nano Urea as Nano Nitrogen Fertilizers in Fertilizer Control Order, 1985 for a period of three years as per the specified guidelines mentioned above.
